

CENTRAL ADMINISTRATIVE TRIBUNAL
MADRAS BENCH

Dated the Wednesday 12th day of December Two Thousand And Eighteen

PRESENT:

THE HON'BLE MR. R. RAMANUJAM, MEMBER (A)
THE HON'BLE MR. P. MADHAVAN, MEMBER(J)

C.P.310/13/2016
in
O.A. 310/1669/2013

K. Madalaimuthu,
S/o. N.R. Kolandai,
No.1B, Second Street,
Sanjay Gandhi Nagar,
Virugambakkam, Chennai-92.

....Applicant/Applicant

(By Advocate: M/s. Sarumathy)

Versus

1. Dr.A.R. Sihag, I.A.S.,
Secretary
Union Public Service Commission,
Dolphur House, Shahajahan Road,
New Delhi- 110 011;
2. Mr. Shailendra Singh, I.F.S.,
Joint Secretary and
The Selection Committee for
Selection to the IAS
Union Public Service Commission, Dolphur House,
Shahjan Road, New Delhi- 110 011;
3. Mr. Sanjay Kothari, I.A.S.,
Secretary to Government of India,
Department of Personnel & Training, North Block,
Government of India, New Delhi- 110 011;

4. Mr. K. Gnanadesikan, IAS,
Chief Secretary to Government of Tamilnadu,
Fort St. George, Chennai-9;

5. Mr. Jatindranath Swain, IAS,
Secretary to Government of Tamilnadu,
Public (Special A) Department,
Secretariat, Fort St. George,
Chennai-9.

...Respondents/Respondents

(By Advocate: Mr.R. Priya Kumar
Mr. R.S. Krishnaswamy
Mr. V. Kathirvelu)

ORAL ORDER

(Pronounced by Hon'ble Mr. R. Ramanujam, Member (A))

No representation for the applicant. Ld. Counsel for the respondents present.

2. Learned counsel for the respondents produces copy of the order of the Hon'ble High Court of Madras dated 07.11.2017 in W.P.Nos. 17447 and 16433 of 2017 and W.P.M.P. Nos. 18945, 18946, 21777, 17771 and 19365 of 2017 and draws attention to page 18 of the order wherein it has been held as follows:-

"We have been informed that contempt applications that have been filed against the State as well as the UPSC are pending before the Central Administrative Tribunal, Chennai. Since we are concurring with the findings given by the third Member, both the contempt applications pending before the Central Administrative Tribunal stands closed."

3. In view of the above, nothing survives in the C.P. and accordingly C.P. stands closed.

(P. MADHAVAN)
MEMBER (J)

(R. RAMANUJAM)
MEMBER (A)

Asvs.

12.12.2018